

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI
MEMORANDUM OF APPLICATION**

(Under Sections 14, 15 read with 18(1) of the National Green Tribunal Act, 2010)

Original Application No. 225 of 2025

T. Dessapan

...Applicant

Vs.

The Union of India & Ors.

...Respondents

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//Certified to be true copies of the respective originals//
Dated this the 11th day of November, 2025, at Chennai



Through
A. Yogeshwaran
Counsel for the Applicant
Ph: 9566254546
Email: yogeshwaranadv@gmail.com

MEMO FILED BY THE APPLICANT

1. It is submitted that based on a representation sent by the Applicant dated 26.09.2025 (Annexed as Annexure A3 of O.A. 225 of 2025), a letter was received as response from the 4th respondent dated 31.10.2025.
2. The 4th respondent in its letter states that the said unit was inspected along with the NCTPS Stage III officers on 29.09.2025 and admits to the dumping of ash inside the premises. The reply letter produced by the 4th respondent is annexed as **Annexure A5**.

//Certified to be true copies of the respective originals//
Dated this the 11th day of November, 2025, at Chennai



Through
A.Yogeshwaran
Counsel for the Applicant



TAMIL NADU POLLUTION CONTROL BOARD

<p>From Er.G.Gajalakshmi,M.Tech,M.B.A., District Environmental Engineer, Tamil Nadu Pollution Control Board, 88A, SIPCOT Industrial Complex, Gummidipoondi Taluk, Thiruvallur District-601201</p>	<p>To The Member Secretary, TNSCZMA and Department of Environment & Climate Change, No.327 Metros, 9th Floor, Anna Salai, Nandanam, Chennai – 600 035</p>
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Lr.No. DEE/TNPCB/GMP/2025 dated: 31/10/2025

Sir,

Sub: TNPC Board – Gummidipoondi – Representation received from Thiru.Saravanan, Chennai regarding the dumping of ash within the M/s. North Chennai Thermal Power Station – Stage III premises, located just 20 meters from the Buckingham Canal and Ennore Creek, in closed proximity to the recently restored CRZ-1A mangrove vegetation – Report Submitted - Reg.

- Ref: 1. Email communication received from Thiru.K.Saravanan, No.92, 3rd Cross Street, Thiruvalluar Nagar, Besant Nagar, Chennai-90 dated 26.09.2025.
2. DOE Letter No. P1/1566/2025-TA-GIS dt 01.10.2025 received in this office on 22.10.2025.
3. District Collector Letter Rc.No.3855926/2025/M6, dated.09.10.2025 received in this office on 22.10.2025.

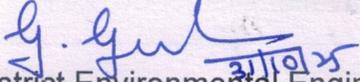
With reference to the above, it is submitted that the complaint received through email regarding the utilization of ash generated from M/s. North Chennai Thermal Power Station – Stage III within its premises for filling of low-lying areas and thereby causing damage to the environment. The said unit was inspected by the officials of TNPCB along with officials of NCTPS Stage III on 29.09.2025, it is informed by the officials of NCTPS Stage III that during the trail production, the clinkers from bottom ash which was choking the pipeline were removed and loaded in the lorries and filled in the low-lying areas within their premises.

Also it is informed that as per MoEF Notification dated 31.12.2021 Point A(I) & A(2)(v) stated that every coal or lignite based thermal power plant (including captive

or co-generating stations or both) shall primarily responsible to ensure 100 percent utilization of ash (fly ash and bottom ash) generated by it in an eco-friendly manner for filling up of low-lying area.(Copy enclosed).

Also informed by the officials of NCTPS Stage III that fly ash generated from the combustion of coal were disposes to the cement industries for further beneficial use. The unit has awarded contract to M/s. Ultra Tech Cements Ltd, Ariyaiur & M/s. Ramco Cements Ltd and M/s. Sri Praveen Enterprises for lifting and disposal of dry fly ash from the said unit. (Copy enclosed).

It is submitted for kind information please.


District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Gummidipoondi.

*Done
31/10/25*

Copy submitted to:

1. The District Collector, Tiruvallur District for kind information please.
2. The Member Secretary, Tamil Nadu Pollution Control Board, No.76, Mount Satai, Guindy, Chennai – 600 032 for kind information please.

Copy to

- ✓ 3. Thiru.K.Saravanan,
No.92, 3rd Cross Street, Thiruvalluvar Nagar,
Besant Nagar, Chennai – 600 090.